

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/7(KB)2023
COMP.APPL/16(KB)2023, COMP.APPL/18(KB)2023,
COMP.APPL/15(KB)2023, COMP.APPL/17(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	MAGMA FINCROP LTD VS TANTIA AGROCHEMICALS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance VC and Physical (Hybrid) Mode

Ms. Urmila Chakraborty, Adv.] For the Applicant TP/7(KB)2023
Ms. Rituparna Saha, Adv.

Mr. Saubhik Chowdhury, Adv.] For Financial Creditor
Mr. Tanishq Pathak, Adv.

Mr. S. K. Tiwari, Adv.] For Official Liquidator
Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner states that IBC compliant petition is ready and the same will be filed with the Registry during the course of week.
3. In the interest of justice, time is extended for filing the same till Friday, failing which appropriate orders will be passed on the next date of hearing.
4. Post this matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**